

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) No, Sir.

(b). Because of non-availability of spare aircraft capacity in the evening at Delhi and Mumbai, Indian Airlines is not considering to operate evening flights from Delhi to Goa or Delhi to Goa via Mumbai.

Sidding of Aircraft of Jet Airways at Mumbai

5237. SHRI MANIKRAO HODLYA GAVIT :
SHRI D.S. AHIRE :

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a Jet Airways Boeing 737 skidded on the Sahar Airport runway on 25th June, 1998 at Mumbai and another Indore bound Jet Airways Boeing 735 plane also skidded off on the same runway on 29th May, 1998;

(b) if so, the reasons therefor;

(c) whether any inquiry has since been made in each of the incidents; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) to (d) The incidents are under investigation.

Free Tickets by Air India

5238. SHRI GINGEE N. RAMACHANDRAN : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether to commemorate the 50th anniversary of its International Flights Air India has offered fifty free tickets to the Indian Nationals who went to U.S. for medical treatment;

(b) if so, whether any guidelines exists for grant of such free tickets; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) and (c) The scheme announced by Air India provides that such free tickets would be offered on the basis of a recommendation made by an Indian Hospital, or leading doctor/surgeon that the facility for treatment required by the patient is not available in India and also only if the patient cannot afford travel costs.

[Translation]

Purchase of Planes and Helicopters by Private Airlines

5239. DR. RAMKRISHNA KUSMARIA :
SHRI ANANTH RATNA MAURYA :

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to allow the private Airlines to purchase Planes and Helicopters in order to promote them;

(b) if so, the details thereof; and

(c) the time by which the permission to purchase said planes and helicopters is likely to be given?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) In accordance with the existing policy, choice of the aircraft type and size is left to the operator, Consideration of proposal for permission to import/acquire aircraft is a continuous process. On 25th June 1998, proposals for import of 12 bigger and 13 smaller aircraft and 5 helicopters have been approved.

[English]

Conversion of Narrow Gauge Railway Line in U.P.

5240. SHRI AMAR PAL SINGH : Will the Minister of RAILWAYS to be pleased to state:

(a) the details of the narrow gauge railway lines being converted in Uttar Pradesh;

(b) the achievement made in that regard so far; and

(c) the time by which the Government propose to complete these projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) There are no narrow gauge lines in Uttar Pradesh. However, the following gauge conversion works are in progress in Uttar Pradesh :-

Name of Project	Progress and Target
1	2
1. Mathura-Achnera	This works was earlier planned under Build-Own-Lease-Transfer (BOLT) Scheme. However, owing to high rates and unacceptable conditions, it has been decided to carry out the work